

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.112  
**C.P.(IB)/29(AHM)2022**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Sumilon Industries Pvt Ltd  
V/s  
Savitri Polyesters Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 21/06/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Kaushalendra Kumar Singh, Hon'ble Member(T)

**PRESENT:**

For the Applicant :  
For the Respondent : Mr. Akshay Jain for PCS Mr. Kunjal Dalal

**ORDER**

Due to paucity of time, as the Hon'ble Member (J) is holding another Bench at 2.30 pm, the matter stands adjourned.

List the matter on 01.08.2023

-SD-

**KAUSHALENDRA KUMAR SINGH**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**

Sudha